

PPGCL
Power Plant Generation Company Limited

Regd. Office: Shastri Bhawan B12 & 13, Sector 4, Gurgaon, South-Nagar, Haryana, India Pin-201001
Post Address: P.O. Lohang, Talo-Boro, Pargana/Khirkhola, Jharkhand, India Pin-202007
Phone: +91-154-2660000 Fax: +91-154-2660001

NOTICE INVITING EXPRESSION OF INTEREST

PPGCL Power Generation Company Limited invites expression of interest (EOI) from eligible vendors for Procurement of **Carlow Steel Stainless Pipe 200 NB For SA of 2x1000 MW Thermal Power Plant at Pargana Power Generation Company Limited, Boro, Dist. Pargana, Jharkhand, India.**

Details of pre-qualification requirements, bid security, purchasing of tender document etc., may be downloaded using the URL: <https://www.ppgcl.co.in/tenders.php>. Eligible vendors wishing to participate may submit their expression of interest along with the tender fee for issue of bid document latest by 19th March 2024.

 **POWER FINANCE CORPORATION LIMITED**
(A Government of India Undertaking)
"Uttam" | Securities List, Gurgaon Phase, New India 110021
Website: www.pfcindia.com CDR 14301001108002024680

NOTICE INVITING TENDER

Bids are invited for "Appointment of Setting up the National SCADA Resource Centre (NSRC) under RDSS Scheme" through GeM Portal. The bids are also available at the official website of PFC & NPTI (i.e. www.pfcindia.com and www.npti.gov.in). The GeM Ref No is GEM/2024/B/4670932 for ready reference.

एस्जेव्हीएल लिमिटेड SJVN Limited
(A Joint Venture of Govt. of India & Govt. of H.P.)
CIN No. L40101HP1988G0000408

Notice Inviting Request for Selection (RIS)

RIS No: SJVN/CSC-Dehra/REJA/2024/WPD-2 Date: 16.03.2024

SJVN Limited has been designed as a Renewable Energy Implementing Agency (REJA) vide Office Memorandum of F. No. 20/33/2020-GRID SOLAR dated 24.04.2023 issued by Ministry of New and Renewable Energy (MNRE), Govt. of India.

SJVN Limited hereby invites ONLINE bids from the eligible bidders for "Selection of Wind Power Developers for setting up of 600 MW ISTS-connected Wind Power Projects in India under Tariff-Based Competitive Bidding". The Request for Selection (RIS) Document shall be published shortly and the same will be available for download from the websites www.sjvn.nic.in, www.eprocure.gov.in and the e-tendering Portal <https://www.bharat-electronicstender.com>. The bid is to be submitted ONLINE on the e-tendering Portal <https://www.bharat-electronicstender.com>. The prospective bidders are requested to remain updated through above mentioned websites for any clarification or notification concerned with this RIS including the publishing of RIS Documents, as no further information will be published in respect of this RIS through any other media.

Dy. General Manager (C&P)
S3 Floor, Tower-1, NBCC Office Complex,
East Kirti Nagar New Delhi-110023. Ph.-011-43501936/43501953

Our Shared Vision: 25000 MW by 2034; 50000 MW by 2040

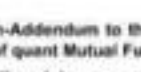
FORM G INVITATION FOR EXPRESSION OF INTEREST FOR VARUTHA DEVELOPERS PRIVATE LIMITED OPERATING IN LAND REGULATION AT NEW DELHI HAVING OFFICE AT KOLKATA (Under Regulation 35A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/UP No.	Varutha Developers Private Limited CIN: U72900WB2018PTC029008
2. Address of the registered office	Registered Office: Unit No. 705, 7th Floor, Merula Infinite DN-51, Sector V, Salt Lake City, West Bengal, Kolkata-700091 Bank of Accounts: Trolley Tower, 4th Floor, Room No. 61, 83 Tanna Road (Roula), West Bengal, Kolkata-700046
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Land measuring 3.5025 acres situated at Village Tapa, Distt. and Nandi Gramam in Tatal and District Gurgam, Andhra Pradesh
5. Installed capacity of main productive services	NA
6. Quantity & value of main products/services sold in last financial year	As per available audited Financial Statement FY 2022-23 Qo: NA; Revenue from operations: INR 1,35,433
7. Number of employees/ workmen	NA
8. Further details including but not limited to financial statements with schedules of last year, list of creditors, relevant dates for subsequent events if the process are available at	https://drive.google.com/drive/folders/1oPhaG2_cq3b13WUd0p4kALDZM_SCAk?usp=drive_link
9. Eligibility for resolution applicants under section 25(2)(c) of the Code is available at	https://drive.google.com/drive/folders/1oPhaG2_cq3b13WUd0p4kALDZM_SCAk?usp=drive_link
10. Last date for receipt of expression of interest	31st March 2024
11. Date of issue of provisional list of prospective resolution applicants	08th April 2024
12. Last date for submission of bids/claims to provisional list	13th April 2024
13. Date of issue of final list of prospective resolution applicants	16th April 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	18th April 2024
15. Last date for submission of resolution plans	18th May 2024
16. Process email id to submit EOI	info.varutha@gmail.com

And Kumar Mittal
 Resolution Professional, For Varutha Developers Private Limited
 Regn. No.: 188-VPL/2019-483/42/2019 (2019/128)
 188 Reg. Audit: 3194, Section-2, Rajivendra Nagar
 Sarinagar Distt. Ghazipur, Uttar Pradesh - 201307

Correspondence Address: Centre Plaza, 7th Floor, Rush No. 30,
 2nd Sector Bore Road, Kolkata - 700025. Email: info.varutha@gmail.com
AFA No.: AAF123KAGH13024202405085 Valid upto: 13.08.2024

Date: 16.03.2024
Place: Kolkata

Page: 1 of 1



quant Mutual Fund
 Registered Office: 6th Floor, Sea Breeze Building, A. M. Road, Prabhadevi, Mumbai - 400 025.
 Tel.: +91 22 6295 5000 E-mail: help.investor@quant.in Website: www.quantmutual.com

NOTICE CUM ADDENDUM NO. 04/2024

Notice-cum-Addendum to the Scheme Information Document ("SID") and Key Information Memorandum ("KIM") of the Schemes of quant Mutual Fund

Change in the minimum amount of Redemption.

Notice is hereby given that the minimum amount of redemption will be reduced from Rs. 1000/- to Rs. 1/- under all the plans of all the schemes of quant mutual fund with effect from March 18, 2024.

All other details of the schemes and all other features and terms & conditions of the SID and KIM of the Schemes will remain unchanged.

This Notice-cum-Addendum forms an integral part of the SID and KIM issued for the Schemes read with the addenda issued thereunder.

NOTICE CUM ADDENDUM NO. 05/2024

Notice-cum-Addendum to the Statement of Additional Information ("SAI") of quant Mutual Fund

Change in Key Personnel of AMC

Mrs. Khushboo Meshri has been appointed as Chief Risk Officer of quant Money Managers Limited with effect from March 11, 2024.

Mr. Prabhakar Bhardwaj has resigned from the post of Chief Risk Officer of quant Money Managers Limited due to his personal reasons with effect from March 11, 2024.

Mr. Harshvardhan Bharatia has been appointed as Dealer - Equity of quant Money Managers Limited with effect from March 15, 2024.

Ms. Nupur Mehta has resigned from the post of Dealer - Debt of quant Money Managers Limited due to her personal reasons with effect from March 11, 2024.

Accordingly, the following paragraph is revised in the Statement of Additional Information of quant Mutual Fund:

Name	Age/Qualification	Brief Experience
Ms. Khushboo Meshri	Age: 27 Qualification: MBA, M.com (Hons) in Finance	Khushboo has 6 years of experience in Financial risk management, surveillance and reporting. She has over 2 years of experience at quant Mutual Fund where she has worked extensively in developing portfolio risk management protocols.
Mr. Harshvardhan Bharatia	Age: 22 Qualification: Bcom (Honours) in Finance	Harshvardhan has prior experience in trading global fixed income products like Secured Overnight Financing rates (SOFR), Federal Funds Rate (FFR) and Treasury Bonds at Axelle Research and Analytics. Harshvardhan has a degree in finance, he applies multiple analytical tools to mitigate portfolio's risk along with maximising returns.

The above-mentioned change shall form an integral part of the SAI of the Fund, as amended from time to time. All the other provisions of the SAI of the Fund, except as specifically modified herein above remain unchanged.

Place : Mumbai
Date : 15.03.2024

For quant Money Managers Limited
Sd/-
Authorised Signatory

MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY



TAMIL NADU SMALL INDUSTRIES DEVELOPMENT CORPORATION LIMITED
 Regd. Office: 30/33/34, Government Office, 11th, V.K.A. Industrial Estate, Gopalpet, Chennai - 600 032
 Phone: 2990 1441, 2990 1422 Fax: 2990 0752 E-mail: tn-sidco@rediffmail.com, tn-sidco@rediffmail.com



TENDER NOTICE No. 5669 (TN-16/SE/SD/2013)

For and on behalf of the Tamil Nadu Small Industries Development Corporation Limited Chennai - 32, O.G.O. Tenders are invited under "Two Cover System" for the Class I contractors (1 class II & Above contractors as per G.O. (No) 37 Public Works-2012-Dated: 11.10.2012 for the works mentioned below:

S. No.	Description of the work	Tender closing date and time
1	For the supply of tender notice and Tender Documents to the bidders and also for the partial release of tenders as per	
a	Construction of Plug & Play Puffed Factory Complex Block 1 consists of 001 + 3 Floors at TANSIDCO Industrial Estate, Kattankulathur Industrial District	
b	Construction of Plug & Play Puffed Factory Complex consists of 001 + 4 Floors at TANSIDCO Industrial Estate, Kattankulathur Industrial District	
c	Relocation of existing Washable Chambers and Sewer Lines from Plot No. 3 to 9 at TANSIDCO Industrial Estate, Kattankulathur Industrial District	
d	Construction of Washable Chambers and Sewer Lines from plot No.10 to 1 at TANSIDCO Industrial Estate, Kattankulathur Industrial District	
2	Tender documents will be available on working days of 12.04.2014 to	03.04.2014
3	Last date and time for receipt of tender	16.04.2014 upto 15.00 Hrs
4	Date and time of tender opening	17.04.2014 at 15.30 Hrs

OFFICIAL TENDER NO. 5669

SUPRENTENDENT ENGINEER
TANSIDCO, CHENNAI - 32

OFFICE OF THE HONORABLE ZILLA PARISHAD
18, Bapla Nagar (Shahi Kana), Nawab 717001
E-mail: naushadkhanp@gmail.com
Ph. No. 0331/23437334

NOTICE INVITING TENDER
01 of 2025-24/2024, DATED 15/03/2024
For details log on to organization's chain Zilla
Parishad/Zilla Parishad/Hon'ble under
"e-procurement" link
<https://tenders.gov.in> from 16/03/2024
to 06/04/2024 upto 17:30 hrs

Sd/-
DISTRICT ENGINEER
HON'BLA ZILLA PARISHAD

West Bengal State Rural Development Agency
(An Agency under P&RD Department, Govt. of West Bengal)

Purba Bardhaman Division

RRM&U Building, VII - Mahila, P.O. - Bhatia, Block - Bunderbari, P.S. - Deandag
Dist. - Purba Bardhaman, PIN-721202 e-mail id: wb-bur@nic.in

Memor No. WB-50/WBSRDA/NIT/P6761 Date: 15.03.2023

ABRIDGED TENDER NOTICE (e-TENDER)

e-NIT No. - WBSRDA/E/PGMDT-69 of 2023-24/PATHASHREE-8 2023-24 (1st Call)
e-NIT No. WBSRDA/E/PGMDT-70 of 2023-24/PATHASHREE-8 2023-24 (2nd Call) and
e-NIT No. WBSRDA/PGMDT-71 of 2023-24 eMARG/PAYMENTS (1st Call)

Sealed percentage rate tenders through online for 2 (Two) nos road under PATHASHREE-8 & 2023-24 and 2 nos road under Post Five Year maintenance of PMGSY Road through eMARG in prescriptive format are invited from resourceful, bonafide & experienced contractor who have successfully completed road or Maintenance of road Works PMGSY, PWID, CPWD, Zila Parishad and any other Govt. Department, at least 5 (Five) years having 40% preponderant in similar nature of works along with own/ leased machineries and Laboratory Equipments. For further details please contact this office during office hours on working days or visit website www.wbprd.nic.in or www.wbtenders.gov.in

Sd/- Executive Engineer, WBSRDA, Purba Bardhaman Division.

FORM B PUBLIC ANNOUNCEMENT	
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED	
Sr. No.	Particulars
1.	Name of Corporate Debtor
2.	Date of Incorporation of Corporate Debtor
3.	Authority under which Corporate Debtor is incorporated / registered
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor
5.	Address of the registered office and principal office of any of Corporate Debtor
6.	Date of closure of Insolvency Resolution Process
7.	Liquidation commencement date of Corporate Debtor
8.	Name and registration number of the insolvency professional acting as liquidator
9.	Address and e-mail of the liquidator as registered with The Board
10.	Address and e-mail to be used for correspondence with the liquidator
11.	Last date for submission of claims

Notice is hereby given that the National Company Law Tribunal Kolkata Bench Court - II has ordered the commencement of liquidation of the **GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED** on **12th March 2024** (Order Copy received on 14th March, 2024).

The stakeholders of **GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **12/04/2024**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only and the secured creditors may submit the claims with the proof in person, by post or in electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, its claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 54.

Bhawarath Choudhary
Regn. No. BB04PA-002/PA-000587/
2016-2017/2042

Place: Kolkata
Date: 16-03-2024

Liquidator of M/s Ganpati Hightech Communication Pvt

NOTICE

Notice is hereby given that Share Certificates no 2408 for 750 Equity Shares of Rs.1/- (Rs. one) on each bearing Distinctive Nos. 15872681 to 158722430 of Kajaria Ceramics Ltd. registered in the name of Renu Kabra has been lost has applied to the company to issue duplicate certificates. Any person who have any claim in respect of the said shares certificates should lodge such claim with the company at its registered office F-65, 1st floor, Oshia Industrial Area, Phase-I, New Delhi-110020, within 15 days of the publication of this notice, after which no claim will be entertained and the company will proceed to issue duplicate Share Certificates.

ASANSOL MUNICIPAL CORPORATION
Asansol
TENDER NO
Executive Engineer
(PIU - Head), WBS
North 24 Parganas

N.L.E. No.
35/E/BERHAMPORE P.S.
of 2023-24

a. N.L.T-35 is invited through online by the Executive Officer, Berhampore Municipality, Berhampore (Dist. - 73 (Three) nos). Civil works under Berhampore Panchayat Sanitary from 15.03.2024 to 22.03.2024.

Date of downloading tender documents - 15.03.2024 at 17:00 hrs.

Last date of submitting bid proposal - 22.03.2024 up to 15:00 hrs.

N.B. Details may be obtained from <http://wb.tenders.gov.in> and from this office during office hours.

Signature
Executive Officer
Berhampore Panchayat Sanitary

a-NIT No. : N-72/
N-24/WBSRDA,
15.03.2024, Last date
for receipt of bids is
e-procurement : 08.03.2024
upto 16.00 Hrs. (as per
Clock). The details
obtained from
www.wbtenders.gov.in.

Executive Engineer (P)
North 24 Parganas

Notice Inviting e-Tender

The Executive Engineer, Porulika Division, M.E.D., on behalf of the Governor of V.B. invites online tender vide Ref. No. : MED-PD-EE/Nel-10/2023-24 (2nd Cat).

Name of work : Laying of Distribution pipe line (D.I. Pipes and HDPE Pipes All types and Class) including all D.I. specials and HDPE Pipes and temporary Road restoration for Water Supply Scheme in Zone-B within Jhalda Municipality in the District Porulika under AMRUT 2.0 Project.

Tender ID: 2024, MAD, 686701_1

Bid Submission Start Date : 15.03.2024 from 10:00 P.M. **Bid Submission End Date :** 03.04.2024 up to 12:00 P.M.

Details available in website: www.wbtenders.gov.in & wbturnamservices.gov.in

Sd/-
Executive Engineer, Porulika Division
M. E. Directorate

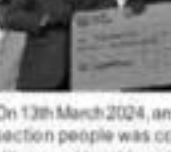
— TENDER C

IRDAI CHAIRMAN VISITS BHUBANESHWAR OMBUDSMAN OFFICE AND REVIEWS GRIEVANCE REDRESSAL

Shri Debasish Panda, Chairman, Insurance Regulatory and Development Authority of India (IRDAI) visited Bhubaneswar and held a long meeting with senior officials of local ombudsman office. He reviewed the status of various pending grievances and expressed happiness about timely disposal of insurance complaints. He stated that IRDAI will introduce many consumer friendly reforms. The far reaching prospectus of insurance policies could be in vernacular language. Shri Manoj Parida, Insurance Ombudsman for Odisha stated that there is general lack of awareness about functioning of Insurance Ombudsman and the facilities available to the policyholders. He requested for enhancing publicity and awareness among policyholders. Among others, Shri D. Das, Shri Binupakshya Panda and Shri K C Barik attended the meeting.



OUTREACH PROGRAMME FOR
DISADVANTAGED SECTION PEOPLE
CONDUCTED AT GANA BHAWAN, C
ROAD, UTTARPARA, HOOGHLY



On 13th March 2024, an outreach programme for disadvantaged people was conducted at Gana Bhiawan, G. Uttarpara, Hooghly under the aegis of Ministry of Social and Empowerment, Government of India. The program successfully conducted under august presence of Governor, West Bengal, Dr. C. V. Ananda Bose, Ex-Director UCO Bank Shri Vijaykumar N Kamble, Manager SLBC, West Bengal Shri Shio Shankar Sinha. The programme was aimed to benefit underprivileged (Scheduled castes, OBCs, Safai karmacharis) providing concessional loan. The outreach program was attended by more than 100 beneficiaries and around 20 beneficiaries were sanctioned letters/ cheques of different government schemes from Hon'ble Governor of West Bengal. The outreach program was conducted at the same time in more than 500 districts across the country, wherein the Hon'ble Minister of India Shri Narendra Modi was connected to the outreach programme for the disadvantaged section through video conferencing. Prime Minister Modi interacted with the beneficiaries of the outreach program from the different districts and heard the success stories of the beneficiaries. In addition to this, the Prime Minister also launched PM-SURAJ (Prati Mantri Samajik Uththan evam Rozgar Adhant Jankari portal) aimed at end-to-end solution for providing support to disadvantaged sections by pressing a remote



SBI

SBI Beliaghata Branch,
25A, Beliaghata Main Road, Kolkata-700015

**Gold ornaments
Auction Notice**

Some individual persons who had availed Gold Loans from **SBI Beliaghata Branch**, by pledging gold ornaments, have defaulted in repaying as per schedule. They have not properly responded to the notice sent by the notice reduced undelivered in these circumstances, it has been decided by the competent Authority that if the gold loans to be sold are not liquidated before **4 P.M.** of the previous day. The day of auction, pledged ornaments will be publicly auctioned at under mentioned time and place at the branch premises. Gold loan, without further notice, all expenses incurred in this connection will be borne by the borrowers. Bank reserves the right to participate as the auctioneer at any time and place. The auction is in the residue. Successful bidder can pay the full amount and obtain possession of the ornaments.

Borrower: Sourav Dey				
Sl. No.	Date of Auction	Proposed Time of Auction	Weight of Gold Ornaments (Gms)	No. of Items
1.	22.03.2024	3.00 P.M to 4 P.M	Gr. Wt. 71.260 Net Wt. 64.130	1 PC Necklace
2.	22.03.2024	3.00 P.M to 4 P.M	Gr. Wt. 41.140 Net Wt. 37.000	1 PC Marriage
3.	22.03.2024	3.00 P.M to 4 P.M	Gr. Wt. 48.950 Net Wt. 44.000	1 PC Earrings

Date: 19.03.2024,
Place: Beliaghata

Authorized Officer
State Bank of India

MADHYA PRADESH MADHYA KSHETRA VIDYUT VITARAN CO. LTD.
(Govt. of M.P. Undertaking)
Nidhiya Parisar, Bijalpur Nagar, Govindpura, Bhopal-23
Phone No. : 0755-2602323-36, Fax : 2586671, 2586636
No. MD/MK/04/55/3 Bhopal, Dated : 15.03.2004

TENDER NOTICE					
MPS&VVCL, Bhopal, invites online bid through e-tendering for following items:-					
Tender specification/Number	Particulars of material	Approx. Value (Rs. Lacs)	Tender lot (est. QTY) (In Rs.)	Date of Pre Bid Conference	Date of Opening of Tender
MCM/MS/04/1057	Agreement of an agency for providing SMS services under MPS&VVCL, Bhopal.	900.00	118000	13th/04/2024 3:00 PM	25/04/2024 3:00 PM
Other details and full tender document would be available on our Company website https://portal.mpcz.in & Govt. website https://m.p.machyam.in very shortly.					
M.P. Machyam/114520/2024			CHIEF GENERAL MANAGER (PROC.)		

ਪੰਜਾਬ ਨੈਸ਼ਨਲ ਬੈਂਕ  **punjab national bank**
ਕੀਰਤੀ ਆਰ ਅਥਰ *we create you get credit, grow*

Head, General Services Administration Division, 26/11, Sahid Surya Sen Road,
 P.O.-P.S.- Berhampore, Dist - Murshidabad, www.pnbindia.in

SALE NOTICE FOR SALE OF BANK VEHICLE

Offers from interested buyer for two(2) nos of Bank Vehicle. The details of the
 number.

Model	Colour	Year of Manufacture	Engine No.	Chassis No.	Sale Value(Rs.)
Tra & ta Ltd. 110 2WD.	White	2009	GB94E26317	MAINV2GBK93F71537	Rs. 40500.00
nd r o Maxxi 15-01	White	2012	GLC1L76728	MAIZP24LK3L53257	Rs. 30000.00

For website www.pnbindia.in
 Bidders are requested to regularly visit at our website

Circle Head

CARE —

— Advertorial

CELEBRATION OF INTERNATIONAL WOMEN'S DAY AT CMA BHAWAN

The Institute of Cost Accountants of India (ICMAI) - Bhubaneswar Chapter has successfully celebrated the "International Women's Day" on the theme "Inspire Inclusion: She's Unlimited - Celebrating her resilience" on 10th March, 2024 (Sunday) at 6.30 PM at CMA Bhawan, Nayapalli, Bhubaneswar.

Dr. Itishree Padhi, Principal of BJB Autonomous College, graced the occasion as the Chief Guest, inaugurating the event with her inspiring address. Mrs. Anita Mahapatra, GM (HRD) of OPTCL, honored the event as the Guest of Honour, delivering a commendable address. Additionally, Dr. Sujata Priyambada Nanda, Founder & Managing Trustee of Ajira Srujan, Ms. Kirti Das, Managing Director of Manav Adhyayan Kendra Pvt. Ltd., and CMA Smita Rani Biswal, Manager (Accounts) at IPICOL were esteemed Special Guests, each offering insightful perspectives on "Women Empowerment."

CMA Surya Narayan Tripathy, Chairman of the Chapter, extended a warm welcome to all the participants. CMA Avinash Kotni, Chairman of the Career Counseling & Student Facilitation Committee, addressed the gathering, encouraging active participation. CMA Sarat Kumar Behera, Vice Chairman of the Chapter, concluded the event with a formal vote of thanks, acknowledging the collective effort that contributed to its success. The coordination of the program was overseen by CMA Brinda Priyansu Nayak, Chairman of the PD Committee.





Aajkaal: 16.03.2024: Kolkata, Siliguri

মোদি
সরকারের
গ্যারান্টি

বিশ্বমানের একাধিক ডেডিকেটেড পণ্য করিডর

১২০ লক্ষ কোটি টাকারও বেশি মূল্যের

একাধিক ডেডিকেটেড রেল পথ

করিডর দেশের অভূতপূর্ব বিকাশে

অবদান রাখছে



আরো জানার জন্য স্ক্যান করুন

আমাদের সংকল্প
বিকশিত ভারত



আজ নারায়ণগড়ে অভিষেকের সভা

বুদ্ধদেব দাস

মেদিনীপুর, ১৫ মার্চ

শনিবার নারায়ণগঞ্জে বেলা ১১ টিখিয়েমো সভা করতে থাকবেন তামুলের বর্তমান রীতি সাধারণ সম্পাদক সংসদ অর্থমন্ত্রী ব্যানার্জী লোকসভা নির্বাচনের আগে তিনি বিজেপি বিধায়ী প্রচারের দিকনিষ্ঠ করবেন এদিকে সভা থেকে। সভা শেষে সাংসদগণ ‘অন্যভাবে গর্জন, বিজেপির বিজয়’ মেনীপুর ও থালা লোকসভা কেন্দ্রের তামুলের উই প্রাণী যথাক্রমে জুন মায়ীয়া ও দীপক অম্বিকালী (দেব) উপস্থিত থাকবেন থাকবেন দলের পশ্চিম মেদিনীপুর জেলার বিধায়ক, জেলা সভাপতি, দ্রুপ সভাপতি। মেনীপুর পদার্থগনি জেলার সভাপতি সূর্য্য হাজারা জালান, লক্ষ্মীকান্ধেব সামান্য হবে এদিকে সভায়।

মুখ্যমন্ত্রী স্থিতিশীল

● ১ পাতার পর

বৃষপতিবার তিনি বৃহস্পতিনে বলেন, পেছন থেকে ধাক্কা মারার ফলে মুখামন্ত্রী পদে যান। শুক্রবার সন্দেশে বৃহস্পতিনে বলেন, আমার শুক্রবা চিঠিতেও দেখো যাবনি। আমি বলেছিলাম, মুখামন্ত্রী মাথা ঘুরে পড়ে যান। তাঁর অনুভূতি হয়েছে কেউ একজন তাঁকে ধাক্কা মেরেছে। এঁই হোক, বিবাহটি এখানই শেষ য়। শুক্রবার চিঠিপত্রের সন্দেশে গিয়ে মুখামন্ত্রীর দেবার পর শুক্রবার গিয়ে আসেন। তাঁকে সম্পূর্ণ বিস্ময় নিতে বলা হয়েছে। কপালেনে সেখানি কাটা হাট বৈদে গিয়ে পর। মুখামন্ত্রী আহত হয়েছেন, এঁই ঘটনা নিমোদে সর্ব ছড়িয়ে পড়ে। ব্রহ্ম মানুষ তাঁর আলোগো ধাক্কা মারেন প্রানামন্ত্রী নরেশ্ব নিমোদে শুকে শুক্র করে দেশের বিজ্ঞ নেতা-মৌলী ওব্রহ্ম হাভান্তে তাঁকে শুভেচ্ছা জানান। অনেকেই লেগেন, গৈট ওয়েলস ন। মমতা শুক্রবার সন্দেশে একে হাভান্তে ধন্যবাদ জানিয়েছেন লিখেছেন, ‘আপনাদের শুভেচ্ছায় আমি দ্রুত ভাল হয়ে যাব’। এদিন সন্দেশ থেকে বিজ্ঞ জেলায় মুখামন্ত্রীর দ্রুত আলোগো কামনা করে যন্তহ য়। মিলিরে পুজো দেন নেতা ও কবীরা। এদিকে, এদিন বিহারী জননেতা শুভেন্দু অবিকারী মমতা সম্পর্কে যে মন্তব্য করেছেন, তাতে তাঁর বিরোধীরা জানিয়েছেন শশী পাণ্ডা, গুলাং যোয়া, হেমশাহিন চক্রবর্তী। শশী পাণ্ডা বলেন, ‘মুখামন্ত্রীর শরীকার অবস্থা নিয়ে কুকর্চকর মন্তব্য করেছেন শুভেন্দু। এত উজ্জ্বত হযে কী করে?’ তিনি নিজেকে কী বলে পরিতো দেন? কুলাং যোয়া বলেন, ‘শুভেন্দু কুবেলি ভাষায় আক্রমণ করে মমতা ব্যানার্জিকে। অম্বাধার এর ত্রিনি নিন্দা করি। পরিহ্রমমন্ত্রী হেমশাহিন চক্রবর্তী বলেন, ‘মুখামন্ত্রী এনে অসুস্থ অবস্থায় বাড়িতে শুভেন্দুবিবারের দূর্য্যাসান তিনি আহত হয়েছেন। তাঁকে নিয়ে কুকর্চকর মন্তব্য করেছেন শুভেন্দু। মুখামন্ত্রী। জনসমক্ষে তাঁর ক্ষমা চাওয়া উচিত।’

বিজেপিতে ফের অর্জুন সিং,
আনুষ্ঠানিক যোগ দিব্যেন্দুর

আজকালের প্রতিবেদন

দিল্লি ও কলকাতা, ১৫ মার্চ

বিজেপিতে ফিরলেন অর্জুন সিং। এবং অবশেষে আনুষ্ঠানিক ভাবে বিজেপিতে যোগ দিলেন দিবেন্দু অধিকারী। আজ দিল্লিতে বিজেপির সদর দপ্তরে দলীয় সমসাপদ গ্রহণ করেন রাজ্যের বিরোধী দলনেতা শুভেন্দু অধিকারীর ভাই। তাঁরা হাতে দলের সদস্য পদের রসিদ ভুলে দেন বিজেপি নেতা দুখন্ত গৌতম। তবে অর্জুন সিং বরাদ্দ বিজেপিতেই ছিলেন সেই কারণে তাকে নতুন করে দলীয় সমসাপদ নিতে হয়নি।

অর্জুনকে আনুষ্ঠানিকভাবে যোগদান কার্যানে নিয়ে অশ্বশি চ্যোচে পড়ল বিজেপ।
নেতাদের মধ্যে পরিচিত সমাল দিতে উপস্থিত বিজেপের আইটি সেলের প্রধান
অমিতা মাল্য বলেন, "দিদির বিজ্ঞ কার্যে পদে বেবে বিজ্ঞ সমাল দিতে গিয়েনা
অর্জুন সিং। হেরে সক্রিয় রাজনীতিতে ফিরছেন তিনি।" অন্যদিকে, তৃণমূল সাংসদ
দেবানু অধিকারীর সাংসদ পদে স্বরাজ কার্যে জন্য অধিকারীর লোকসভা স্পিকার
গোবিন্দলাকে চিঠি লিখেছেন সুদীপ ব্যানার্জি। যথিও তার কার্যে ফয়সালা হয়নি।
এবার আনুষ্ঠানিক ভাবে বিজেপিতে যোগ দিলেন। এ ব্যাপারে রাজা তৃণমূলের
সাধারণ সম্পাদক শ্রীলা যোগ বলেন, "বিজেপের পরিবারত আবার প্রমাণিত
হয়। রাজ্যের মন্ত্রী, ব্যারাকপুরের তৃণমূল প্রার্থী পাথি ভৌমিক বলেন, "ব্যক্তিগত
চিরত্যাগ করাই বিজেপেতে যোগে অর্জুন।"

১৪৩ লোকাল ট্রেন বাতিল

আজকালের প্রতিবেদন

শনিবার মধ্যরাত থেকে শিয়ালদা

ভভিষ্যনের অন্তত ১৪টি লোকাল ট্রেন বাতিল করা হয়েছে। পূর্ব সেক্টর সূত্রের খবর, দমদম ষ্টেশনে এই-ফারলিগুইয়ের চলাচল জন্ম টালা ২২ ঘণ্টা বিঘ্নিত হবে ট্রেন চলাচল। শিলাদা থেকে রানাঘাট, বনগাঁ ডানকনি প্রভৃতি রুটের যাত্রীদের ভোগান্তি বাড়বে। তবে রেলের দাবি, সামগ্রিক এই অসুবিধা হলেও ভবিষ্যতে উন্নততর পরিষেবা মিলবে। শনি ও রবিবার ছুটির দিনে দেখেই রেল এই কাজে হাত দিয়েছে।

প্রকাশ উপাধ্যায়
এলেন তৃণমূলে

আজকালের প্রতিবেদন

কলকাতা পুরসভার প্রাক্তন কংগ্রেস
কাজীদারের দশক। উপস্থাপন
কংগ্রেসে যোগ দিলেন। দীর্ঘদিনের পর
কংগ্রেসে কাজীদারের হঠাৎ ভূমণ্ডল
আলোকে সাদরে প্রকাশ পায়। কারণ,
‘আজ কংগ্রেসে মধ্যে স্নান এলোমেলো
অবস্থা গণোন্মত্ত দৃষ্টি পেছে। সে জায়গায়
যা মুখমন্দির বা যান্নাঞ্জিলের কোণায়
পেছে ১০০ দিনের প্রচণ্ড শ্রমিকদের কা
দিচ্ছে সেটা ভোলা নয়। তাঁর এই
কাজ আরাজ চলিগে।’ তাই আর
ভূমণ্ডল নিয়ে ছে ডোয়ার্স দিচ্ছে। ২২ নম্বর
গোষ্ঠ্য কমিটিজি হলের উদ্যেগনে সাসনে
দীপন আলো এসেছিল। সেই সময়ে
তিনি আরার হতে দীর্ঘ পঙ্কতা চলে
দেন। ‘সঙ্গদ, গুপ্ত পুরসভা নির্বাচনে
উন্নয়ন ব্যাঙ্ক থেকে দাড়িয়েছিলেন প্রকাশ
উন্নয়ন। কিন্তু ভূমণ্ডল কংগ্রেসের দশক
আলোদের কাছ থেকে প্রাজিত হয়। তবে,
সংখ্যাগত হলেও কলকাতা পুরসভায়
বিশেষা সম্মানিত কাজীদারের মধ্যে
প্রকাশ উপায় ছিলো অন্যতম।

ছুটির দরখাস্ত অনলাইনে এবার থেকে বাধ্যতামূলক

রিনা ভট্টাচার্য

মহারাজার আরও ছুটির দিন হাতে লিখে দরখাস্ত দেওয়া যাবে না। রাজা সরকার ও মন্ত্রীদের পাশেই সমস্ত সংস্থার কর্মীদের অনলাইন ছুটির আবেদন করতে হবে।

সরকারের ১৫ মার্চ থেকে এক নম্বর শুভাঙ্গা এবং ১৬ শুরুর কাছাকাছি বাধ্যতামূলক হলে

১৫ মার্চ থেকে বন্ধ হবে বিজ্ঞপ্তি প্রকাশ করে জাতিয়ে দেওয়া হবে, ক্যাডাফ্রা লিভ

(সিএনএল) থেকে বা কন্সলেনসেরি ক্যাডাফ্রা লিভ (সিএনএল) - সব ক্ষেত্রেই ছুটির

উপস্থাপনা করতে হবে।

হিউম্যান রিসোর্স ম্যানেজমেন্ট সিস্টেম (এইচআরএমএস)-এর

আধারে।

১ এপ্রিল থেকে সন্তান পালন, মাতৃস্বাস্থ্যসেবা-সহ দীর্ঘ সময়ের জন্য ছুটি

দেওয়া হবে।

২ এপ্রিল থেকেই যাবে আবেদন করতে পারেন। কোনও কর্মী ছুটি লিখে উর্দুন

কর্তৃপক্ষ যাতে সেই বিষয়ে জ্ঞানিয়েছেন থাকেন এবং কোনও রকম বাস্তবতা তির

স্বীকার না হয়, তাহলে একই সিদ্ধান্ত বলে জানিয়েছেন এবং দপ্তরের এক আধিকারিক তিনি

স্বাক্ষর করেন, অর্থ দপ্তরের এক নিম্নাংক হওঁয়ার পর নির্দিষ্ট জটিলতা তৈরি হয়, তাহলে

তা হওঁয়ার সমাধান করা হবে।

অনুরূপ ভবিষ্যতে একই বাস্তবতা দপ্তরের ক্ষেত্রেও

যাবে।

আপাতত, একই নিম্নাংক শুধু প্রেশির কর্মী থেকে উপাচার্য পর্যন্ত শুভাংক

একই শুরুর কর্মী-আধিকারিকরা এতদিন হাতে লিখেই আবেদন করতেন

যদি কেউ অনলাইন আবেদন করতে না পারেন, তাহলে তাহলে তর উর্দুন কর্তৃপক্ষ

সহযোগিতা করে এবং বন্ধ হবে বিজ্ঞপ্তি জ্ঞানিয়ে দেওয়া হয়েছে।

একদিনে ভোট চায় তৃণমূল

● ১ পাতার পর

কৃষ্ণা বলল, এখনও আমাদের প্রাণা টাকা দেওয়া হল না। বহুবার মুখ্যমন্ত্রী এ ব্যাপারে দিল্লির কাছে চিঠি দিয়েছেন। প্রধানমন্ত্রীর সঙ্গে দেখা করেছেন, অথচ কিছু শব্দও আসেনি। ১০০ দিনের কাজের টাকা শেষ পর্যন্ত সরকারের টাকা থেকে শ্রমিকদের পাঠিশ্রমিক দেওয়া হচ্ছে। আবাস যোজনার টাকা যদি না আসে, তাহলে রাজ্য সরকারের পক্ষ থেকে এই টাকা বাড়ি করে দেওয়া হবে বলে মুখ্যমন্ত্রী জানিয়েছেন

কাল বন্ধ ধনধান্য সেতু

আজকালের প্রতিবেদন

সমুদ্র স্বাস্থ্য পরীক্ষা করার জন্য আগামী রবিবার রাত ১২টা থেকে পরদিন সকাল ৭টা পর্যন্ত ধনবাহন সেহুতে চান চাচাল ঘর থাকবে। দক্ষিণগঙ্গা গামী সাতা দিয়ে ঘুরে ফেড়গি ডিল থান চাচাল দিয়ে যাবে, সেগুলি সমাপদিক গামী সাতা দিয়ে ঘুরে যাবে। উত্তরদিক গামী কোনও যানবাহন থাকারে রোড, রিকমেন্টের রোড এবং উত্তরদিক রোড কোর্ট দিয়ে যাবে না সেই গাড়িগুলি উত্তরদিক ডায়মন্ড হাওয়ার রোড, জাঙ্গেস কোর্ট দিয়ে ক্রসিং এবং স্ট্রিডের রোড হয়ে যাবে। জাঙ্গেস কোর্ট দিয়ে কোনও গাড়ি ধনবাহন সেহুতে ডিলে যেতে পারবে না।

[illegible]

তারিখ: ১১.০৩.২০২৪ এবং ১২.০৩.২০২৪

স্থান: ভগদাশপুর, হাওড়া; হাওড়া

SIKSHA 'O' ANUSANDHAN

SAAT-2024

Empowering students for a brighter future

B.TECH PROGRAMMES IN ELECTRONICS

- Electrical & Electronics Engineering
- Electronics & Communication Engineering

APPROVAL & RECOGNITIONS

- Approved by UGC & AICTE
- Re-accredited by NAAC with A++ Grade
- Accredited by NBA
- Ranked in QS World Rankings 2024

NIRF INDIA RANKINGS 2023

- 15th Best in University Category
- 27th Best in Engineering Category

To apply for admission through SAAT, Please visit: www.soa.ac.in

চূর্ণ বন্ড, আটকিয়ে ২৬
 [কোম্পানির ইনবোডারসের] কলস,
 ২০১৪-১৭ রক ৩০ অসহায়ী।
 রিভিউকোন ডিরেক্টর, ইন্টার রিভিউক,
 কলকাতা ২০১৩

কোম্পানির আর্জি, ২০১৩ এ ১৬ নং ধারার (৪) নং উপধারা এবং কোম্পানির (ইনবোডারসের) কলস, ২০১৪-১৭ রক ৩০ অসহায়ী (৪) রক (৪) নং সর্পিষ্টক বিবরণ

বিষয়: সোমারি রকমাসেল পাইনিটেড এজি
 কোম্পানি, যার রেজিষ্টার অফিস ১৮, তপসিয়া রোড, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০১৩

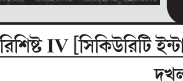
একটি পাইনিটেড এজি
 এতদ্বারা জনসাধারণের জ্ঞানার্থে জানানো হচ্ছে যে, ১৬ মার্চ ২০১৪ তারিখে আয়োজিত উক্ত কোম্পানির বিশেষ সাধারণ সভায় যুগ্মিত একটি বিশেষ সিদ্ধান্ত অসহায়ী কোম্পানির আর্জি ২০১৩-১৭ ১০ ধারাবানো "পশ্চিমবঙ্গ রাজ্য" উত্তরপ্রদেশ রাজ্য-তে উক্ত কোম্পানির রেজিষ্টার অফিস যাদুঘরতর কোম্পানির কোম্পানির সমসাময়িক পরিবর্তনের বিবরণী নিশ্চিত করার জন্য আদেশকরণী কোম্পানির তথ্যকে কেন্দ্রীয় সরকারকে কাছ এতে আর্জি শেষ করার জ্ঞান দেয়া আনা হয়েছে।

এই কোম্পানির রেজিষ্টার অফিসের প্রজ্ঞাতি উক্ত কোম্পানির কাছ স্বার্থ স্বত্ব হওয়ার সমসাময়িক ফলাফল হিসাবের এনালিসিস-২১ পোলিন (WWW.MCA.GOV.IN) ইন্ডেন্টর কনফারেন্স সর্ব সাধারণের কাছে বিক্রয়। রেজিষ্টার সাধারণের প্রজ্ঞাতি হওয়ার তারিখ। রেজিষ্টার সাধারণের যোগ্য রিভিউকোন ডিরেক্টর, ইন্টার রিভিউক, টিয়ানা: নিয়োগ: যাদুঘর: ২০১৩-১৭ ১০ চূর্ণ বন্ড, ২০১৪, এ জে সি বোস রোড, কলকাতা-৭০০০১৩ সন্ধ্যা: তার: (পূর্ণ) যাদুঘর বন্ডন ও রেজিষ্টার কার্যে উদ্যোগ করে নিশ্চিতভাবে জানানো যা রেজিষ্টার কার্যে পাঠানো হওয়া হতে একটি হলনামা যা বন্ধ করা সমসৃতি হওয়া আবশ্যিক এবং একটি কলকাতা অসহায়ী আদেশকরণী এই কোম্পানির নিয়োগ রেজিষ্টার অফিসের ট্রিকায়ন শেষ করতে হবে: রেজিষ্টার অফিস

২৬, তপসিয়া রোড, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০১৩

সোমারি রকমাসেল প্রাইভেট লিমিটেড-আজ ওরকো (সামান বাজার)

তারিখ: ১৬ মার্চ ২০১৪ DIN নং: ৬৬০০১৭২



ADITYA BIRLA CAPITAL
 PROTECTING INVESTING FINANCING GROWING

আদিত্য বিরলা হাউজিং ফিনান্স লিমিটেড
 রেজিষ্টার অফিস: ইন্ডিয়ান রকমাসেল পাইনিটেড এজি, ২০১৩-১৭ ১০ ধারার (৪) নং উপধারা এবং কোম্পানির (ইনবোডারসের) কলস, ২০১৪-১৭ রক ৩০ অসহায়ী (৪) রক (৪) নং সর্পিষ্টক বিবরণ

পরিশিষ্ট IV [সিকিউরিটি ইন্টারেস্ট (এনোয়েসমেন্ট) কলস, ২০১২ এর রক ৮(১) হস্তব্য]
 দখল বিবরণী (স্থাবর সম্পত্তি বিবরণ)

যেহেতু, আদিত্য বিরলা হাউজিং ফিনান্স লিমিটেড এর অনুমোদিত আধিকারিক হিসেবে নিম্নলিখিতভাবে [সিকিউরিটি ইন্টারেস্ট (এনোয়েসমেন্ট) কলস, ২০১২ এর রক ৮(১) হস্তব্য] সর্পিষ্টক বিবরণীকোন আর্থিক রিভিউকোন কার্য ফিন্যান্সিয়াল পাইনিটেড এজি অসহায়ীকোন সর্পিষ্টক বিবরণী ইন্টারেস্ট আর্জি, ২০১২ (নং ৪৪/২০১২) এর ১০(১) ধারাবানো সর্পিষ্টক কনফারেন্স প্রজ্ঞাতি সাধারণ আপেক্ষিক মান প্রাপ্ত, অন্তিম নমুন্যনামাওয়া, আদেশকরণী কনফারেন্স অসহায়ীকোন, আরোপিত মারফেটি: প্রাইভেট-১৬ এপ্রিল ২০১৩-১৭ তারিখে সর্বপ্রথম একটি মাল্য বিবরণী জাতিতে হারার মাধ্যমে উক্ত বিবরণী প্রজ্ঞাতি তারিখে ৬০ দিনের মধ্যে বিবরণীতে উল্লিখিত স্বার্থক অর্থঃ ₹২,১১,৪০,০০০.০০/- (দুই কোটি একাশি লক্ষ তেরোহাজার হাজার তিনশো পচিশ টকা এবং একাশর পদ্দ্য মাত্র) আদায় দেওয়ার দায় তালের প্রতি আদায় জানানো হয়েছিল।

উক্ত প্রজ্ঞাতিসাধারণ এই বিবরণীতে সর্পিষ্টক অর্থ্য আদায় দেয়ার প্রতি বর্ধ হওয়ার এতদ্বারা বিশেষত উক্ত প্রজ্ঞাতিসাধারণ এবং জনসাধারণকে সর্পিষ্টক বিবরণী জাতি করা হচ্ছে যে, নিম্নলিখিতভাবে [সিকিউরিটি ইন্টারেস্ট (এনোয়েসমেন্ট) কলস, ২০১২ এর রক ৮(১) হস্তব্য] অসহায়ীকোন অসহায়ীকোন ১০(১) ধারাবানো এত ওপর অর্পিত কনফারেন্স ১০ মার্চ, ২০১৪ তারিখে আদায় নীতি বর্ণিত সর্পিষ্টক দখল নিয়োগে

বিবরণে উক্ত প্রজ্ঞাতিসাধারণ এবং জনসাধারণকে এতদ্বারা উক্ত সর্পিষ্টক নিয়োগ নোদেন্দু না করার জন্য সর্ভক কার্য হচ্ছে এবং উক্ত সর্পিষ্টক নিয়োগ যে কোন নোদেন্দু হতে ₹২,১১,৪০,০০০.০০/- (দুই কোটি একাশি লক্ষ তেরোহাজার হাজার তিনশো পচিশ টকা এবং একাশর পদ্দ্য মাত্র) এবং এর ওপর সর্ব প্রথম উপস্থাপিত বিবরণী ফিনান্স লিমিটেড এর দায় সাধারণ করা হচ্ছে এবং উক্ত আর্জি ২০১২ নং ধারার (৮) নং আধারায় প্রজ্ঞাতি মারফেটি: প্রাইভেট-১৬ এপ্রিল ২০১৩-১৭ তারিখে সর্বপ্রথম একটি মাল্য বিবরণী জাতিতে হারার মাধ্যমে উক্ত বিবরণী প্রজ্ঞাতি তারিখে ৬০ দিনের মধ্যে বিবরণীতে উল্লিখিত স্বার্থক অর্থঃ ₹২,১১,৪০,০০০.০০/- (দুই কোটি একাশি লক্ষ তেরোহাজার হাজার তিনশো পচিশ টকা এবং একাশর পদ্দ্য মাত্র) আদায় দেওয়ার দায় তালের প্রতি আদায় জানানো হয়েছিল।

স্থাবর সম্পত্তি বিবরণ

মক্কা ১-১ ইনট্রেস্ট সার্ভিস এবং অর্ডিন্যান্স অর্শে, মাগ পায় ১০০০ বর্গফুট (পূরণ লিট আপ এরিয়া) আদায়কোন মাল্য বিবৃত্তিতে চর্চত উপর (উত্তর-পশ্চিম দিকে), ৩য় বিয়া, ২ কান্টা, ১ ছোক এবং ১ বর্গফুট জমির প্রজ্ঞাতি উপর দিক, দৌজা কনফারেন্স, থানা বাসিগঞ্জ, বর্মহানো জন্য এবং চিত্রিত মিনিটপিয়াল প্রেমিসন নং ২২৭, আর্দ্যা জাদীশি চন্দ বোস রোড (প্লটন ২২৭, লোয়ার সাল্কার রোড), কলকাতা পূরণপ্রেমিসন ওয়ার্ড নং ৪৮, কলকাতা-৭০০০১৩

মক্কা ২-১ ইনট্রেস্ট সার্ভিস এবং অর্ডিন্যান্স অর্শে, মাগ পায় ৬২২ বর্গফুট (পূরণ লিট আপ এরিয়া) আদায়কোন মাল্য বিবৃত্তিতে চর্চত উপর (উত্তর-পশ্চিম দিকে), ৩য় বিয়া, ২ কান্টা, ১ ছোক এবং ১ বর্গফুট জমির প্রজ্ঞাতি উপর দিক, দৌজা কনফারেন্স, থানা বাসিগঞ্জ, বর্মহানো জন্য এবং চিত্রিত মিনিটপিয়াল প্রেমিসন নং ২২৭, আর্দ্যা জাদীশি চন্দ বোস রোড (প্লটন ২২৭, লোয়ার সাল্কার রোড), কলকাতা পূরণপ্রেমিসন ওয়ার্ড নং ৪৮, কলকাতা-৭০০০১৩

উত্তরে হোহোমি: পূর্বে-২২২ আর্দ্যা জাদীশি চন্দ বোস রোড, দক্ষিণে-২২২/১ আর্দ্যা জাদীশি চন্দ বোস রোড, উত্তরে-আর্দ্যা জাদীশি চন্দ বোস রোড, দক্ষিণে-২২২/১ আর্দ্যা জাদীশি চন্দ বোস রোড এবং ২২২/১ আর্দ্যা জাদীশি চন্দ বোস রোড

তারিখ: ১০.০৩.২০১৪
 যাদু: কলকাতা

অনুমোদিত আধিকারিক
 আদিত্য বিরলা হাউজিং ফিনান্স লিমিটেড

[illegible]